

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 28/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/(IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. B. SHAKTHI PRIYA
(COUNSEL FOR PETITIONER)

COUNSEL FOR PETITIONER

B. Shakti Priya

R. Pawan Kumar Dhanu . Counsel for Respondent

R. Pawan Kumar

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that the matter has been settled and sought time for filing memo of compromise. Time extended at request. Put up on 31.08.2017 at 10.30 A.M

SD/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)